GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2392

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)
ASSISTANCE TO FAMILIES DISPLACED BY EROSION IN ASSAM

2392. SHRI M. BADRUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided any financial assistance to affected families displaced by erosion occuring every year at various locations of Medertari, Fakirganj, Salmara and Hazirhat area of south bank of river Brahmputra in Dhubri, South Salmara and Mankachar districts of Assam and whether they have been allotted alternative patta land; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): As informed by the State Government of Assam, they have provided financial assistance, as per State Disaster Response Fund (SDRF) norms, for immediate repairing of damaged houses to the erosion affected families of Dhubri and South Salmara-Mankachar under rehabilitation grant. In the South Salmara-Mankachar District, 110 numbers of affected families were allotted land in the year 2018. In addition, State Government of Assam has empowered the Deputy Commissioners in the matter of allotment of Government land for ordinary cultivation in the rural areas to those indigenous land owner cultivators who have been rendered landless due to flood, erosion, earthquake and other natural calamities.
